

(11)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 11.09.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/3/2017
NAME OF THE PETITIONER(S) : PRAKASH REXINE PVT LTD + 3
NAME OF THE RESPONDENT(S) : G. SHREEPAL SAMDARIYA
UNDER SECTION : 241/242 OF CA 2013

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. MANAK CHAND

PETITIONERS

Manak Chand

2. G. NARRESH KUMAR

PETITIONERS

G. Narresh Kumar

3. G.P. JAIN

PETITIONERS

G.P. Jain

ORDER

Petitioners in person present. There is no representation on behalf of Respondent. As seen from the order dated 24.08.2018 an information was to be given to the Mediator viz., Mr. Hastimal Nahar to remain present before this Bench in order to verify as to for what purpose Rs.1,54,00,000/- was paid to Respondent. **The Registry is directed to issue notice to Mr. Hastimal Nahar to remain present before this Bench on next date of hearing. The Petitioners are directed to take the notice from the Registry and serve the same on the Mediator for his presence in person before this Bench on next date of hearing. Put up on 10.10.2018 at 10.30 A.M.**

fd
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk